

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 06/06/2018

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/06/2018 is circulated for information.


(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							1		
1999									
2000									
2001									
2002									
2003									
2004					2				
2005	1	5			6	3		12	
2006		2		1	16		5	6	
2007	2	18	7		35	3	10	34	
2008	3	22	148	1	164	34	38	33	46
2009	3	324	590	10	565	354	82	127	347
2010	17	753	396	107	597	816	131	298	354
2011	39	827	689	382	660	778	192	375	401
2012	32	1086	585	666	910	856	393	456	611
2013	133	1167	646	1446	889	1548	312	642	593
2014	310	1353	725	1663	1298	1646	482	1003	584
2015	503	1481	685	1758	1143	1293	513	687	453
2016	633	2080	1153	1774	1418	1449	651	522	772
2017	707	2170	1086	1817	1297	1502	497	717	991
2018	841	1850	1604	1301	641	1224	419	591	548
TOTAL	3224	13138	8314	10926	9641	11506	3726	5503	5700

MONTHLY STATEMENT FOR THE MONTH OF May,2018 AS ON 01.06.2018

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	
DELHI	929	63	2283	0	3	3278	127	206	25	142	0	0	373	0	21	7	12	0	0	40	0	13	2	8	0	23	0	
MUMBAI	5258	4614	3264	0	0	13136	11	81	86	251	0	0	418	0	8	1	3	0	0	12	0	0	0	0	0	0	0	
KOLKATA	3510	1419	3215	0	0	8144	268	203	217	125	0	0	545	196	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3181	2451	5297	2	0	10931	5	63	89	138	0	0	290	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2555	1460	5496	0	0	9511	19	72	28	88	0	0	188	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5117	2211	3794	0	0	11122	7	257	47	110	0	0	414	1	13	2	0	0	0	15	0	0	0	0	0	0	0	
ALLAHABAD	1842	442	1608	0	0	3892	21	30	4	28	0	0	62	3	2	0	0	0	0	2	0	0	0	0	0	0	0	
CHANDIGARH	3170	373	1864	0	0	5407	0	113	8	102	0	0	223	0	2	0	0	0	0	2	0	1	0	2	0	3	0	
HYDERABAD	1695	708	3246	0	0	5649	0	59	5	80	0	0	144	0	0	0	0	0	0	0	0	1	0	0	0	1	0	
TOTAL	27257	13741	30067	2	3	71070	458	1084	509	1064	0	0	2657	200	51	10	15	0	0	71	0	15	2	10	0	27	0	
TOTAL																												

1 Sanctioned strength of the Members is 33 and working strength is 26 as on 01.05/2018

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of May,2018 for 73 no. of days as under.

Note :

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	Nil	15	Sh. M.M. Damodhar, Member(Technical)	4
2 Mrs. Archana Wadhwa, Member (Judicial)	12	16	Sh. Anil G. Shakkwar, Member(Technical)	5
3 Sh. M.V. Ravindran, Member (Judicial)	7	17	Sh. Devender Singh, Member(Technical)	6
4 Sh. Ashok Jindal, Member(Judicial))	6	18	Sh. P. Venkata Subba Rao Member (Tech.)	1
5 Dr. D. M. Mishra, Member (Judicial)	Nil	19	Sh. P. Dinesha Member(Judicial)	1
6 Sh. Anil Choudhary, Member(Judicial)	4	20	Sh. C.L. Mahar Member(Technical)	1
7 Sh. S. K. Mohanty, Member (Judicial)	5	21	Sh. Ajay Sharma Member(Judicial)	Nil
8 Sh. Ramesh Nair, Member (Judicial)	1	22	Sh. Bijay Kumar Member(Technical)	1
9 Ms. Sulekha Beevi C.S., Member(Judicial)	1	23	Ms. Rachna Gupta Member(Judicial)	1
10 Shri S.S. Garg, Member (Judicial)	1	24	Mr.Sanjiv Srivastava Member (Technical)	7
11 Sh. P. K. Choudhary, Member (Judicial)	Nil	25	Dr. Suvendu Kumar Pati, Member(Judicial)	2
12 Sh. Raju, Member(Technical)	4	26	Mr. P. Anjani Kumar, Member(Technical)	3
13 Sh. C.J. Mathews, Member(Technical)	Nil			
14 Sh. V. Padmanabhan, Member(Technical)	Nil			

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
				63	0	290	40	97	0	0	427	127	840	55	2326	0	3	3224	0
39	2	22	0	0	0	175	149	104	0	0	428	2	5172	4552	3414	0	0	13138	9
0	0	0	0	0	0	154	152	69	0	0	375	72	3559	1484	3271	0	0	8314	392
0	0	0	0	0	0	101	112	82	0	0	295	2	3143	2428	5353	2	0	10926	3
0	0	0	0	0	0	22	24	17	0	0	63	0	2610	1464	5567	0	0	9641	19
0	0	0	0	0	0	22	6	17	0	0	45	0	5365	2254	3887	0	0	11506	8
7	0	0	0	7	0	144	26	53	0	0	223	9	1723	420	1583	0	0	3726	15
0	0	0	0	0	0	90	16	26	0	0	132	0	3196	365	1942	0	0	5503	0
0	0	0	0	0	0	36	4	54	0	0	94	0	1719	709	3272	0	0	5700	0
46	2	22	0	70	0	1034	529	519	0	0	2082	212	27327	13731	30615	2	3	71678	446

[Handwritten Signature]
07.06.18

(Sunil Kumar)
Technical Officer.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of May,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

DELHI	3278	373	427	3224
MUMBAI	13136	430	428	13138
KOLKATA	8144	545	375	8314
CHENNAI	10931	290	295	10926
BANGALORE	9511	193	63	9641
AHMEDABAD	11122	429	45	11506
ALLAHABAD	3892	57	223	3726
CHANDIGARH	5407	228	132	5503
HYDERABAD	5649	145	94	5700
TOTAL	71070	2690	2082	71678